

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1505
ANSWERED ON 05/08/2024

HOUSING PROJECTS IN MAHARAHSTRA

1505. SHRI SANJAY RAUT

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) the current status of the various housing projects in Maharashtra under the Pradhan Mantri Awas Yojana-Urban (PMAY-U);
- (b) the number of houses which have been completed, and of those still under construction;
- (c) the expected timelines for the completion of ongoing housing projects under PMAY in Maharashtra and whether there have been any delays, and if so, the reasons therefor; and
- (d) the quantum of fund allocated to housing projects in Maharashtra under PMAY-U and other schemes, the quantum of the fund which has been utilized so far?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (d) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancements (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The scheme period, which was earlier upto 31.03.2022, has been extended upto 31.12.2024, except for CLSS vertical, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Based on the project proposals submitted by the State of Maharashtra, 13.64 lakh houses have been sanctioned under PMAY-U as on 15.07.2024. Of the sanctioned houses, 11.16 lakh houses have been grounded for construction; of which 8.55 lakh are completed/delivered to beneficiaries. The construction period of projects sanctioned under PMAY-U is between 12-36 months from the date of approval. The completion timeline for houses depends on various factors like statutory compliances for start of construction, arrangement of funds by

beneficiaries, tendering process, provision of basic infrastructure at the site, viz., water supply, sewerage, approach roads, etc. The Ministry conducts regular review meetings with States/UTs to accelerate the pace of construction and ensure completion of sanctioned houses/projects within the stipulated timelines.

Central Assistance under AHP/BLC/ISSR verticals of PMAY-U is released to States/ UTs in three instalments of 40%, 40% and 20%, upon fulfilment of mandatory compliances by the concerned States/ UTs viz. submission of Utilisation Certificates (UCs); Aadhaar seeding of beneficiaries; Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA), Geo-tagging of houses/projects, etc. and compliance of other instructions issued by Ministry of Finance. So far, an amount of ₹ 25,548.21 crore has been sanctioned to the State of Maharashtra out of which ₹ 19,323.37 crore has been released and ₹ 17,915.02 crore has been utilised.
